

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

4. **IA(IBC)(PLAN)/16(MB)2024
IN C.P. (IB)/698(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.04.2024**

NAME OF THE PARTIES: Labh Capital Services Pvt Ltd
Vs.
Shah Brother Ispat Pvt. Ltd

SECTION: 7, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Nausher Kohli a/w Mr. Rakesh Gupta, Ld. Counsel for the Applicant/RP present. Ms. Madhavi Nalluri a/w Mr. Chirag Sancheti and Mr. Joshua D'souza i/b M/s. Bulwark Solicitors, Ld. Counsel for the SRA present through VC.
2. Ld. Counsel for the Applicant/RP seeks time to file balance sheet of year 2022-2023, CA certificate explaining the turnover and profit of the company and net worth of the company.
3. List this matter for further consideration on **05.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)